

## Calcutta High Court (Appellate Side)

Scrutiny List From 19-07-2021 To 19-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	481/2021	LAKSHMIPAT SINGHANIA ACADEMY PARENTS FORUM	VEDIKA SUREKA	09-08-2021	NO PHOTOCOPY OF THE ORDER DATED 13/07/2020 AFTER LIST OF DATES AND SYNOPSIS
2	CPAN	484/2021	BHAGIRAT GHARAMI AND ORS	PANKAJ HALDER	09-08-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
3	CRA	230/2021	DAYAL DAS MAJUMDER	SONALI DAS		
4	CRA	237/2021	SHAHIN SK. @ SAHIM SK	AMARENDRA CHAKRABORTY	09-08-2021	NO DECLARATION GIVEN BY THE LD ADVOCATE AT THE BACK SIDE OF THE PETITION.
5	CRM	4873/2021	RAKESH SARDAR	Asraf Mandal	09-08-2021	1) PHOTOCOPY OF THE ORDER NO CMC 823 OF 2021 DATED 16-04-2021 IS NOT ATTACHED WITH THE PETITION.
6	CRM	4890/2021	SK ANAR HOSSAIN AND ORS	SARYATI DATTA	09-08-2021	NO REJECTION REPORT OF THE LOWER CT.
7	CRM	4891/2021	KIRAN SK@KIRON SK	Anisur Rahaman	09-08-2021	THERE IS NO REFERENCE OF WHETHER THE FILE HAS BEEN REJECTED IN THE LOWER CT OR NOT IN THE FIRST PARAGRAPH.
8	CRM	4893/2021	AKRAM DARJI	MAIDUL ISLAM KAYAL	09-08-2021	NO WELFARE STAMP (LOGO) IN THE VAKALATNAMA
9	CRM	4894/2021	AJIJUR DEWAN RAJU@RAJU DEWAN AND ORS	SANDIP KUMAR MONDAL	09-08-2021	1. VAKALATNAMA IS NOT FILLED UP PROPERLY. 2. ADVOCATE WELFARE LOGO IS NOT PRESENT.
10	CRM	4896/2021	MD SAMIUL ISLAM	SEKHAR PAL	09-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE ( ACTING).
11	CRM	4897/2021	RABIUL SHEKH	TRINA MITRA	09-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
12	CRM	4913/2021	SADHANA SINGH AND ANOTHER	UDDIPAN BANERJEE	09-08-2021	COPY OF THE ONLINE SERVICE OF THE PP COPY IS NOT ATTACHED.
13	CRM	4918/2021	PRITHIRAJ ROUTH	JYOTIRMAY ADHIKARY	09-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
14	CRR	1493/2021	COMMSCOPE INDIA PVT LTD	KISHWAR RAHAMAN	09-08-2021	XEROX COPY OF THE ORDER NOT ATTACHED WITH THE PETITION
15	CRR	1496/2021	BIJOLI GHOSH KARMAKAR	SUNNY NANDY	09-08-2021	PRESENTATION FORM A IS NO WRONG
16	FAT	149/2021	SUMANTA BHATTACHARYYA	RITOPRIYA GHOSHU	09-08-2021	NO PHOTOCOPY OF THE JUDGEMENT AND DECRE AFTER LIST OF DATES AND SYNOPSIS

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17	MAT	682/2021	SOURABH BARUI AND ANR	FALGUNI BANDYOPADHYAY	09-08-2021	NO PHOTOCOPY OF THE ORDER DATED 27/04/2021 AFTER LIST OF DATES AND SYNOPSIS
18	MAT	689/2021	PURNIMA DUTTA	PRANTICK GHOSH	09-08-2021	1) NO SHORT LIST OF DATES WITH SYNOPSIS 2) NO ADVOCATE'S WELFARE LOGO IS ATTACHED WITH VOKA
19	RVW	85/2021	CHOTELAL RAJAK@CHOTELAL RAJAK	Angshuman Chakrabarty	09-08-2021	1. NO LISTING DATE IN THE PRESENTATION FORM A. 2. NO PHOTOCOPY OF THE ORDER DATED 23/04/2021 AFTER LIST OF DATES AND SYNOPSIS.
20	WPA	11739/2021	JAGADISH CHANDRA NASKAR AND ANR	DILIP KUMAR SHYAMAL	09-08-2021	1)LIST OF DATES IS MISSING.
21	WPA	11740/2021	JAGANNATH GANGULY	SREE KUMAR CHAKRABORTY	09-08-2021	1) SYNOPSIS AND LIST OF DATES ARE MISSING 2) AGE OF THE PETITIONER IS MISSING.
22	WPA	11741/2021	SWATI BURMAN	SOBHAN KUMAR PATHAK	09-08-2021	WRONG ADDRESSING TO THE HONORABLE RAJESH BINDAL, CHIEF JUSTICE (ACTING).
23	WPA	11745/2021	ARCHANA DAS	NARAYAN CHANDRA MONDAL	09-08-2021	CURRENT PRESENTATION FORM HAVE TO BE SUBMITTED.
24	WPA	11747/2021	RAFIK SEKH	NARAYAN CHANDRA MONDAL	09-08-2021	SURRENT PRESENTATION FORM HAVE TO BE SUBMITTED.
25	WPA	11752/2021	SALMA BEGUM AND ANR	ABDUL ZAHID	09-08-2021	ZERO PAGES ARE NOT IN THE PROPER FORM
26	WPA	11754/2021	ASHIS KUMAR GOSWAMI	AASHUTOSH BHATTACHARYYA	09-08-2021	ADVOCATE SIGNATURE IS MISSING IN ZERO PAGE. 2. BRIEF LIST OF DATES IS NOT ATTACHED AFTER THE PRESENTATION FORM.
27	WPA	11755/2021	KUNTAL SASMAL	BISWAPRIYA SAMANTA	02-08-2021	SHORT LIST OF DATES ARE ABSENT AFTER THE PRESENTATION FORM
28	WPA	11759/2021	HIRANMOY DEY	KAJAL RAY	09-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE ( ACTING).
29	WPA	11760/2021	RINA ADHIKARI AND ANR	PROSENJIT MUKHERJEE	09-08-2021	1. NAME OF THE HONBLE CHIEF JUSTICE (ACTING) IS WRONG.
30	WPA	11763/2021	BASIR ABBAS TARAFDER	MIR ANOWAR	09-08-2021	1)MOBILE NUMBER OF THE PETITIONER IS MISSING.
31	WPA	11764/2021	MRS REBECCA DEY	ABHISEK BARAN DAS	09-08-2021	RESPONDENT PIN CODE IS MISSING IN PAGE NO -2
32	WPA	11783/2021	PAMPA CHAKRABORTY LAHIRI AND ORS	TIRTHANKAR DEY	09-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
33	WPA	11791/2021	SMT MANDIRA DAS AND ANR	SOURAV GUHA	09-08-2021	1. INSTEAD OF LIST OF DATES, LIST OF DOCUMENTS HAS BEEN ATTACHED.
34	WPA	11796/2021	MADAN GOPAL MUKHERJEE	NITYA GOPAL	09-08-2021	SHORT LIST OF DATES AND SYNOPSIS EXCEEDS THE

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35	WPA(P)	210/2021	MUNTAJ ALI AND ORS	MUKHERJEE RATUN BISWAS	02-08-2021	STIPULATED LIMIT OF 2 PAGES. NOTARY STAMPS ARE ABSENT ON THE FIVE AFFIDAVIT PAGES OF THE PETITION

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